

**Government of India**  
**Department of...**  
**FORM-GST-RFD-04**  
*[See Rule -]*  
**Provisional Refund Order**

Reference No :

Date: <DD/MM/YYYY>

**To**

\_\_\_\_\_ (GSTIN)

\_\_\_\_\_ (Name)

\_\_\_\_\_ (Address)

Acknowledgement No. ....Dated .....<DD/MM/YYYY>.....

Sir/Madam,

With reference to your refund application as, following refund is sanctioned to you:

	<b>Refund Calculation</b>	IGST	CGST
i.	Amount of Refund claimed		
ii.	Reduced by 20%		
iii.	Balance refund Sanctioned		
	<b>Bank Details</b>		
i.	Bank Account no as per application		
ii.	Bank Account Type		
iii.	Name of the Account holder		
iv.	Name of the Bank		
v.	Address of the Bank /Branch		
vi.	IFSC		
vii.	MICR		

Date:

Signature (DSC):

Place:

Name:

Designation:

Office Address:

**Government of <<State>>**

**Department of...**

**FORM-GST-RFD-04**

*[See Rule -]*

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Reference No :

Date: <DD/MM/YYYY>

**To**

\_\_\_\_\_ (GSTIN)

\_\_\_\_\_ (Name)

\_\_\_\_\_ (Address)

Acknowledgement No. ....Dated .....<DD/MM/YYYY>.....

Sir/Madam,

With reference to your refund application as, following refund is sanctioned to you:

	<b>Refund Calculation</b>	SGST
i.	Amount of Refund claimed	
ii.	Reduced by 20%	
iii.	Balance refund Sanctioned	
	<b>Bank Details</b>	
i.	Bank Account no as per application	
ii.	Bank Account Type	
iii.	Name of the Account holder	
iv.	Name of the Bank	
v.	Address of the Bank /Branch	
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Date:

Signature (DSC):

Place:

Name:

Designation:

Office Address: